

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**RAJYA SABHA**  
**UN-STARRED QUESTION NO. 1020**  
TO BE ANSWERED ON TUESDAY, THE 29<sup>th</sup> JULY, 2025  
SHRAVANA 7, 1947 (SAKA)

**“TAX DEVOLUTION TO TAMIL NADU”**

1020. DR. KANIMOZHI NVN SOMU:

Will the Minister of FINANCE be pleased to state:

- (a) Whether it is a fact that, Tamil Nadu is receiving less than 29 paisa per Rupee in tax devolution, while other States receive significantly higher amounts;
- (b) If so, the details of tax devolution per one Rupee received, State-wise;
- (c) How Government justifies this disparity in the allocation of resources, particularly when Tamil Nadu contributes significantly to the national economy; and
- (d) What immediate steps Government will take to rectify this imbalance and ensure fairer tax devolution to Tamil Nadu?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

**(a):** The share of Tamil Nadu in the net proceeds of shareable taxes and duties (divisible pool), as recommended by 15<sup>th</sup> Finance Commission is 4.079%.

**(b):** The details pertaining to share of all the States, as recommended by the 15<sup>th</sup> Finance Commission for award period FY 2021-22 to FY 2025-26 is given in **Annexure A**.

**(c) & (d):** The methodology and criteria for, inter-se, distribution of net proceeds of taxes among the States is decided by the Finance Commission for its award period.

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**Inter se Shares of States in Divisible Pool as recommended by  
15<sup>th</sup> Finance Commission for award period FY 2021-22 to FY 2025-26**

| <b>S. No.</b> | <b>State</b>      | <b>Share (%)</b> |
|---------------|-------------------|------------------|
| 1             | ANDHRA PRADESH    | 4.047            |
| 2             | ARUNACHAL PRADESH | 1.757            |
| 3             | ASSAM             | 3.128            |
| 4             | BIHAR             | 10.058           |
| 5             | CHHATTISGARH      | 3.407            |
| 6             | GOA               | 0.386            |
| 7             | GUJARAT           | 3.478            |
| 8             | HARYANA           | 1.093            |
| 9             | HIMACHAL PRADESH  | 0.830            |
| 10            | JHARKHAND         | 3.307            |
| 11            | KARNATAKA         | 3.647            |
| 12            | KERALA            | 1.925            |
| 13            | MADHYA PRADESH    | 7.850            |
| 14            | MAHARASHTRA       | 6.317            |
| 15            | MANIPUR           | 0.716            |
| 16            | MEGHALAYA         | 0.767            |
| 17            | MIZORAM           | 0.500            |
| 18            | NAGALAND          | 0.569            |
| 19            | ODISHA            | 4.528            |
| 20            | PUNJAB            | 1.807            |
| 21            | RAJASTHAN         | 6.026            |
| 22            | SIKKIM            | 0.388            |
| 23            | TAMIL NADU        | 4.079            |
| 24            | TELANGANA         | 2.102            |
| 25            | TRIPURA           | 0.708            |
| 26            | UTTAR PRADESH     | 17.939           |
| 27            | UTTARAKHAND       | 1.118            |
| 28            | WEST BENGAL       | 7.523            |
|               |                   | <b>100</b>       |

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